

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 137
173/241- 242/PB/2019

IN THE MATTER OF:

Emaar Holding II

Vs.

Emaar MGF Land Ltd. & Ors.

Order Under Section 241-242

... Applicant/Petitioner

... Respondent

Order delivered on 29.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR

HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Dr. Abhishek Manu Singhavi, Sr. Adv. With Mr. Sudhir Makkar, Sr. Adv. With Mr. Sudhir Dheeraj Nair, Mr. Kumar Kislay, Mr. Angad Bedi, Advs.
For the Respondent	:	Mr. Santosh Krishan, Mr. Krishna K. Dutta Adv. Ms. Manisha Chaudhary, Mr. Mansumyer Singh, Ms. Pratham Soni, Mr. Pritpal Singh Nijjar, Adv. For R-2,3,4,& 8 Mr. Sudipto Sarkar, Sr. Adv. Mr. Sajjan, Sr. Adv. Mr. Kunal Sinha, Adv. Mr. Santosh Krishnan, Ms. Deepshika, Adv. For R-9
For Respondent No. 2 to 8	:	Dr. U.K. Chaudhary, Sr. Adv. Mr. Abhinav Vashisht, Sr. Adv. Mr. Sudhir Nandrajog Sr. Adv. Mr. P. Nagesh, Ms. Manish Chaudhary, Mr. Pratham Soni, Mr. Shariq Mr. Dhruv Gupta, Ms. Priya Singh, Mr. Mansumyer Singh, Ms. Trishima Gupta, Mr. Aditya Bisht, Adv.

ORDER

Part heard for 11.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)